

**IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI**  
**COURT – IV**

**Item No. 403**  
**CA/433/ND/2023 in CP/1176/ND/2016**

**IN THE MATTER OF:**

Mona Aggarwal	...	Applicant
Versus		
Ghaziabad Engineering Company Limited	...	Respondent

**Under Section 433(e),434 and 439**

**Order delivered on 09.07.2024**

**CORAM:**

**SHRI MANNI SANKARIAH SHANMUGA SUNDARAM,**  
**HON'BLE MEMBER (JUDICIAL)**  
**DR. SANJEEV RANJAN,**  
**HON'BLE MEMBER (TECHNICAL)**

**PRESENT:**

For the Applicant	: Adv. Jeevesh Nagrath, Adv. Arjun Gaur, Adv. Rajat Gupta
For the Respondent	: Adv. Simran Mehta, Adv. Amit for R-2 & 3

**HYBRID HEARING (PHYSICAL & VC)**

**ORDER**

Ld. Counsel for the Applicant as well as Ld. Counsel for the Respondent are present. The Court Officer is directed to send e-notice to ROC for their personal appearance. List the matter on **16.07.2024**.

**-SD-**

**DR. SANJEEV RANJAN**  
**MEMBER (TECHNICAL)**

**-SD-**

**MANNI SANKARIAH SHANMUGA SUNDARAM**  
**MEMBER (JUDICIAL)**